1	2
50.	Dargah Abdul Hussain Kh.No.221/2-3-5 to 7 (min) NPL to Idgah Jhande Wala
51.	Karbala Kh. No.28 Aliganj
52.	Masjid Lane, Kh.No. 187 Jangpura
53.	Chowkidarwali, Ahle Hadees Kh.No.185, 187 Sadar Bazar South, (Masjid Ahle Hader Pan Mandi Sadar Bazar Deptt).
54.	Masjid Jngal Wali, Bara Hindu Rao, Kh.No.214 Sadar Bazar South.
55.	Qadam Sharif South of Quilla, Kh No.20, Jichi Alluddin Motia Khan
56.	Qadam Sharief Kh.No.73 (min) H.No. 389-A
57.	Qadam Sharif Taan Bhuraj Kh.No.73 (Min) MPL No.A-389 Ward No.XV
58.	Qadam Sharif Masjid Babar Kh.No.146/2, H.No.B-311 and 312
59.	Kh.No.91, Pan Mandi, Sadar Bazar South
60.	Kh.No. 295/80-81 and 296/82-83, GB Road.
61.	Nai Wala Kh.No. 1226, Nair Walon
62.	Qadam Sharief, Kh. No.154

Non-disclosure of information by CPWD under RTI Act, 2005

2249. PROF. ANIL KUMAR SAHANI: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) whether RTI Act, 2005 was enacted to contain corruption and to hold Governments and their instrumentalities accountable to the governed;

(b) whether CPWD is not disclosing information about purchases by its divisions under section 7(9) of RTI Act, 2005;

(c) whether CPWD has purchased material at more than Maximum Retail Price (MRP) and its vigilance unit is investigating the said purchases and if so, by when the investigation would be completed and guilty officers punished; and

(d) the steps taken to provide information in whatever form it is available than to force applicants to inspect records?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI SAUGATA RAY): (a) Objectives of the RTI Act, 2005 are as given in its preamble. These are reproduced below:-

"An Act to provide for setting out the practical regime of right to information for citizens to secure access to information under the control of public authorities, in order to promote transparency and accountability in the working of every public authority, the constitution of a Central Information Commission and State Information Commissions and for matters connected therewith or incidental thereto".

(b) and (c) Certain complaints of purchase of materials at more than maximum retail price by CPWD Officers were received and the same are under investigation in Vigilance Unit of CPWD. Action against the concerned officers will be taken as per the outcome of the investigation report.

(d) All the concerned have been instructed to provide the information invariably in respect of RTI applications received by them as per rules.

Drinking Water Supply Scheme in Haryana

2250. DR. RAM PRAKASH: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) whether Haryana Government has submitted proposals for Drinking Water Supply Schemes under Urban Infrastructure Development Scheme for Small and Medium Towns during last three years; and

(b) if so, the status of those proposals?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI SAUGATA RAY) : (a) No, Sir. Government of Haryana has not submitted any proposal for Drinking Water Supply Scheme under Urban Infrastructure Development Scheme for Small and Medium Towns (UIDSSMT) so far;

(b) Question does not arise due to answer to (a) above.

Ceiling fans to Type-IV flats in R.K. Puram, New Delhi

2251. SHRI THOMAS SANGMA: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) whether it is a fact that the ceiling fans in Type-IV flats of Sector-12, R.K. Puram, New Delhi are very old and consume more power and also have not been serviced and cleaned for many years;

(b) if so, the details thereof and reasons therefor;

(c) whether Government proposes to replace the old ceiling fans with new ones in these flats; and

(d) if so, by when and if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI SAUGATA RAY): (a) and (b) Yes, Sir. CPWD has informed that the existing old ceiling fans which were installed during 1969-70, consume more power as compared to new ceiling fans. The old ceiling fans are being serviced as per requirement in phased manner to make them functional.

(c) and (d) Yes, Sir. Process of replacement of old ceiling fans has been undertaken for replacing them in a phased manner with target period of five years. Out of total existing old ceiling fans, about 30% ceiling fans have already been replaced.